

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**Rajya Sabha**  
**UNSTARRED QUESTION NO. : 496**  
**TO BE ANSWERED ON THE 7th February 2022**  
**SUSPENSION OF INTERNATIONAL FLIGHTS**

**496. SHRI SANJAY SINGH**

**Will the Minister of CIVIL AVIATION be pleased to state:-**

- (a) the details of loss incurred by Government due to suspension of international flights, if any;**
- (b) whether Government will provide any relief package to private carrier operators to recover losses incurred due to suspension of international flights, if any; and**
- (c) if so, the details thereof?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION (GEN.  
(DR) V. K. SINGH (RETD))**

**(a) The losses suffered by Air India and Airports Authority of India for the FY 2020-21 during the COVID-19 period are Rs. 7083.91 crores and Rs. 2767.01 crores respectively. No separate assessment has been made for losses on account of suspension of international flights.**

**(b) and (c) As per the information received from National Credit Guarantee Trustee Company Limited (NCGTC), borrowers from aviation sector have availed guarantee support under the Emergency Credit Line Guarantee Scheme (ECLGS) which has been extended up to March 2023.**

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